

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: DELHI.

REGN.NO. OA 1919/88

Shri Sukhbir Singh ----- Applicant

Vs.

Union of India & others ----- Respondents

CORAM: HON'BLE MR. P.K.KARTHA, VICE CHAIRMAN
HON'BLE MR. D.K. CHAKRAVORTY, MEMBER

For the Applicant ----- None.

For the Respondents ----- Mrs. Raj Kumari Chopra,
Counsel.

Learned counsel for the respondents states
that the applicant is not interested in pursuing
the present application and that he has informed the
respondents in writing to this effect. In view of this,
the Original Application is dismissed as withdrawn.

Learned counsel for the respondents undertakes to file
a copy of the letter received by the respondents in this
behalf.

D.K.Chakravorty
(D.K.CHAKRAVORTY)
MEMBER
4.12.1989

P.K.Karth
(P.K.KARTHA)
VICE CHAIRMAN
4.12.1989